

**ROSTER OF THE WORK FOR FRESH CASES, NOTIFIED UNDER
THE ORDER OF HON'BLE THE CHIEF JUSTICE OF INDIA
W.E.F. 28.07.2022
(INDIVIDUAL SUBJECT CATEGORY)**

HON'BLE THE CHIEF JUSTICE OF INDIA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0801-0818	LETTER PETITIONS & PIL MATTERS & SOCIAL JUSTICE MATTERS
	<u>ELECTION MATTERS</u>
0901	MATTERS CHALLENGING ELECTION OF PRESIDENT & VICE-PRESIDENT OF INDIA
0903	MATTERS UNDER REPRESENTATION OF PEOPLES' ACT INVOLVING CORRUPT PRACTICES
0907	MATTERS RELATING TO DELIMITATION OF CONSTITUENCY MATTERS
0909	MATTERS CHALLENGING ELECTIONS OF MPs AND MLAs
0911	APPEALS U/S 116A OF REPRESENTATION OF PEOPLE ACT, 1951
0912	DISQUALIFICATION AND EXPULSION OF MPs/MLAs
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100-1101	ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1401-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2401,2403-2407	MATTERS PERTAINING TO APPOINTMENT ETC. OF CONSTITUTIONAL FUNCTIONARIES
2501-2504	MATTERS PERTAINING TO STATUTORY APPOINTMENTS & APPOINTMENT OF OTHER LAW OFFICERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3301-3307	EVICITION UNDER THE PUBLIC PREMISES (EVICITION) ACT
3400	MINES, MINERALS AND MINING LEASES
3700	MATTERS PERTAINING TO COMMISSIONS OF ENQUIRY
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
4400	REFERENCE U/S 143 OF THE CONSTITUTION OF INDIA
4500	REFERENCE U/S 317(1) OF THE CONSTITUTION OF INDIA

4600	REFERENCE UNDER SECTION 11 OF THE COMPETITION ACT, 2002
4700	REFERENCE UNDER SECTION 14 OF THE RIGHT TO INFORMATION ACT, 2005
4701	REFERENCE UNDER SECTION 17 OF THE RIGHT TO INFORMATION ACT, 2005
	ANY OTHER MATTER SPECIALLY ASSIGNED

HON'BLE MR. JUSTICE UDAY UMESH LALIT

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0601-0622	SERVICE MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
	<u>ELECTION MATTERS</u>
0902	ELECTIONS RELATING TO GRAM PANCHAYATS AND ZILA PARISHAD
0904	MATTERS RELATING TO RE-COUNTING OF VOTES
0905	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
0906	MATTERS RELATING TO UNIVERSITY ELECTION MATTERS
0908	OTHERS.
0910	ELECTIONS RELATING TO MUNICIPAL COUNCILS
1300	HABEAS CORPUS MATTERS
1402-1439	CRIMINAL MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
4001-4003	MATTERS PERTAINING TO ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES

HON'BLE MR. JUSTICE A.M. KHANWILKAR

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0701-0707	ACADEMIC MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
	<u>ELECTION MATTERS</u>
0902	ELECTIONS RELATING TO GRAM PANCHAYATS AND ZILA PARISHAD
0904	MATTERS RELATING TO RE-COUNTING OF VOTES
0905	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
0906	MATTERS RELATING TO UNIVERSITY ELECTION MATTERS
0908	OTHERS.
0910	ELECTIONS RELATING TO MUNICIPAL COUNCILS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1402-1439	CRIMINAL MATTERS
1601-1611	FAMILY LAW MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2811	MATTERS PERTAINING TO SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND REINFORCEMENT OF SECURITY INTEREST ACT, 2002
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE DR. JUSTICE D.Y.CHANDRACHUD

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0601-0622	SERVICE MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
	<u>ELECTION MATTERS</u>
0902	ELECTIONS RELATING TO GRAM PANCHAYATS AND ZILA PARISHAD
0904	MATTERS RELATING TO RE-COUNTING OF VOTES
0905	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
0906	MATTERS RELATING TO UNIVERSITY ELECTION MATTERS
0908	OTHERS.
0910	ELECTIONS RELATING TO MUNICIPAL COUNCILS
1300	HABEAS CORPUS MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1801-1819	ORDINARY CIVIL MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3100	MATTERS PERTAINING TO ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL AND ENGINEERING
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4001-4003	MATTERS PERTAINING TO ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE L.NAGESWARA RAO

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0601-0622	SERVICE MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
	<u>ELECTION MATTERS</u>
0902	ELECTIONS RELATING TO GRAM PANCHAYATS AND ZILA PARISHAD
0904	MATTERS RELATING TO RE-COUNTING OF VOTES
0905	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
0906	MATTERS RELATING TO UNIVERSITY ELECTION MATTERS
0908	OTHERS.
0910	ELECTIONS RELATING TO MUNICIPAL COUNCILS
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1300	HABEAS CORPUS MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4001-4003	MATTERS PERTAINING TO ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0601-0622	SERVICE MATTERS
0701-0707	ACADEMIC MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
	<u>ELECTION MATTERS</u>
0902	ELECTIONS RELATING TO GRAM PANCHAYATS AND ZILA PARISHAD
0904	MATTERS RELATING TO RE-COUNTING OF VOTES
0905	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
0906	MATTERS RELATING TO UNIVERSITY ELECTION MATTERS
0908	OTHERS.
0910	ELECTIONS RELATING TO MUNICIPAL COUNCILS
1201-1207	COMPENSATION MATTERS
1402-1439	CRIMINAL MATTERS
1601-1611	FAMILY LAW MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
3100	MATTERS PERTAINING TO ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL AND ENGINEERING
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE S.ABDUL NAZEER

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0201-0209	RENT ACT MATTERS
0601-0622	SERVICE MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1201-1207	COMPENSATION MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3600	ADMIRALTY AND MARITIME LAW MATTERS

HON'BLE MS. JUSTICE INDIRA BANERJEE

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0601-0622	SERVICE MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3600	ADMIRALTY AND MARITIME LAW MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE K.M.JOSEPH

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1201-1207	COMPENSATION MATTERS
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE HEMANT GUPTA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE M.R. SHAH

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE AJAY RASTOGI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1801-1819	ORDINARY CIVIL MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3600	ADMIRALTY AND MARITIME LAW MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE DINESH MAHESHWARI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1402-1439	CRIMINAL MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE SANJIV KHANNA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0601-0622	SERVICE MATTERS
1100	ARBITRATION MATTERS - OLD
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE B.R.GAVAI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE SURYA KANT

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207	COMPENSATION MATTERS
1402-1439	CRIMINAL MATTERS
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2801-2810	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207	COMPENSATION MATTERS
1402-1439	CRIMINAL MATTERS
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION